

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)  
PATIALA HOUSE COURTS: NEW DELHI**

**ADDENDUM**

In addition to earlier office order bearing no. 5665-5711/Entrust./Judl/NDD/PHC/ND dated 20/05/2017, I District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi hereby further authorize **Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-05, Patiala House Courts, New Delhi** to endorse/forward the form for direct recruitment to the Judicial Services, on the request of Advocate enrolled with New Delhi Bar Association, Patiala House Courts, New Delhi, on behalf of the undersigned. In Case of his non-availability or he happens to be on leave, **Sh. Naresh Kumar Malhotra, Spl. Judge, (PC Act) (CBI)-02** shall look after above said work.

**(POONAM A. BAMBA)**  
**DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT**

No. 15716-167<sup>33</sup> Entrust./Judl./NDD/ND Dated, New Delhi the 17-12-18

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. Ld. Officers concerned, New Delhi District, Patiala House Courts, New Delhi.
4. The Secretary, Bar Association, Patiala House Courts, New Delhi.
5. Administrative Officer (Judl.), General Branch, New Delhi District, New Delhi.
6. PS to undersigned.
7. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
8. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.

**DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT**